

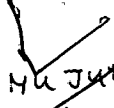
(4)

4.8.89

Present Mr. S. M. Shetty for the applicant and Mr. R. C. Koliarkar for Respondents no: 1 to 4. At the request of Mr. Koliarkar Respondents no: 1 to 4 are allowed to file their reply on 1st September, 1989. Respondent no: 5 should also file his reply on that date.

Respondent no: 6 has already filed his reply with a copy to the applicant.


(M. Y. PRIOLKAR)
M(A)


(M. B. MUJUMDAR)
M(G)

Date: 1/9/89.

None present on behalf of the applicant. Mr. M. I. Sethna, present on behalf of the respondents Nos. 1 to 4. Mr. Sethna has filed his reply today. Respondent No. 5 present in person. He states that his Advocate Mr. Nerlekar is not able to come to the Tribunal today because of some illness in the family. He requests for some more

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